

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 105 of 2011

Dated : 11th October, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

JSW Energy Limited ... Appellant(s)

Versus

Maharashtra State Electricity Distribution Co. Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran,
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Abhishek Mitra & Mr. Amarjeet Singh
For R.1

ORDER

Even though nobody entered appearance on behalf of the Respondents on the last occasion, Mr. Amarjeet Singh appearing today seeks some time to file Vakalatnama on behalf of Respondent No.1 as well as reply. Accordingly, he is directed to file the same on or before 18.10.2011 after serving copy on the other side.

Post the matter for further hearing on **21.10.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/ss

